

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1411(ND)/2018

IN THE MATTER OF:

M/s AS Technosoft Pvt. Ltd.

vs

M/s Indian roots Shopping Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

Order delivered on 12.11.2018

For the Petitioner/Applicant

:

For the Respondent

: Mr. Atul Kumar, Advocate

ORDER

Learned counsel for the parties are present. Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 14.12.2018.



(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar



(R. VARADHARAJAN)
MEMBER (JUDICIAL)